

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 34

**IA 1177/2021 IA 1768/2021 IN C.P.(IB)2445/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.12.2022**

NAME OF THE PARTIES: - **Bank of Baroda**  
**V/s**  
**Genesis Resorts Pvt Ltd**

*Appearance (via video-conference):*

for the CoC

: Ms. Pooja Mahajan, Mr. Nishant Sogani  
and Mr. Savar Mahajan

Section 30, 60(5), 7, of the IBC, 2016

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**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 18.01.2023

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)